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Government of India
Ministry of Commerce & Industry
Department Of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Notification No. 31 /2023
New Delhi, Dated : 11th September ,2023

Subject : Amendment in Export Policy of Food Supplements containing botanicals

S.O (E) - S.O.(E) The Central Government, in exercise of the powers conferred by Section 3 read with section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2023 hereby amends the schedule -2 of ITC (HS) Export Policy, 2018, as under :-

S.No	ITS HS codes	Description	Present Policy	Policy conditions	Revised Policy conditions
89A	1302	Vegetable saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners, whether or not modified, derived from vegetable products.	Free	The export of Food Supplements containing botanicals to European Union (EU) and United Kingdom (UK) originating in or consigned from India and intended for human or animal consumption, allowed subject to issuance of the official certificate issued by Export Inspection Council (EIC)/ Export Inspection Agencies (EIAs), the designated	<ul style="list-style-type: none">The export of Food Supplements containing botanicals to European Union (EU) and United Kingdom (UK) originating in or consigned from India and intended for human or animal consumption, allowed subject to issuance of the official certificate issued by Export Inspection Council (EIC)/ Export Inspection Agencies (EIAs), the designated Competent Authority for issuance of official certificate. The official certificate will be issued based on the satisfactory analytical test report from EIC/EIC approved laboratories for the purpose as per the requirement laid down by EU.
93A (1)	2106	Food preparations not elsewhere specified or included.	Free	Competent Authority for issuance of official certificate. The official certificate will be issued based on the satisfactory analytical test report from EIC/EIC	<ul style="list-style-type: none">The export of Food

				approved laboratories for the purpose as per the requirement laid down by EU.	Supplements containing botanicals to European Union (EU) and United Kingdom (UK) originating in or consigned from India and intended for human or animal consumption, also allowed, subject to issuance of the official Certificate by the designated EPC, SHEFEXIL, as Competent Authority for a period of three months from the date of issuance of this Notification, based on the satisfactory Analytical Test Report from NABL accredited laboratories for ETO testing for Food Supplements containing Botanicals approved for the purpose as per the requirement laid down by EU.
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2. Effect of This Notification:

Export of Food Supplements containing botanicals under ITC HS code 1302 and 2106 intended for human or animal consumption to European Union and United Kingdom will require issuance of official certificate by EIC/EIA or SHEFIXIL. SHEFEXIL is allowed to issue an official certificate for a period of three months from the date of issuance of this Notification.


11.9.2023

(Santosh Kumar Sarangi)

Director General of Foreign Trade

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